

OFFICE ORDER

Consequent upon approval of the Draft Action Plan for utilization of grants made by the 13<sup>th</sup> Finance Commission for improvement in the Justice Delivery System and pursuant to the selection for the post of Court Manager on the Establishment of this Registry, Shri Vipin Jaryal S/O Sh Gian Chand Jaryal C/O Census Directorate, CGO Complex "HIMADRI", Longwood Shimla-1, is hereby appointed as such initially for a period of two years on a fixed remuneration of ₹40,000/- , per month, on such terms and conditions as to be decided later on, with immediate effect.

The candidate is required to join his duties immediately.

**BY ORDER**

**REGISTRAR GENERAL**

Endst.No.HHC/Estt.7(46)/2011- 25996- Dated: 30.08.2011  
Copy forwarded to:- 26005

1. The Registrar Administration-cum-Principal Private Secretary to Hon'ble the Chief Justice;
2. All the Additional Registrars;
3. The Accountant General (Audit), H.P., Shimla - 3.
4. The Accountant General (A&E) H.P., Shimla - 3.
5. All the Deputy Registrars/ The Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/ Assistant Registrars/ Court Masters/Secretaries/ Private Secretaries/ Readers;
6. All the Section Officers/Marriage Counsellor/Public Relations Officer/ Chief Librarian/Superintendents Gr.II;
7. The Secretary/Private Secretary to the Registrar General/ Registrar (Vigilance);
8. The above candidate (By name);
9. The Branch Manager, DOEACC Society Chandigarh Centre, Branch Office Cedar Wood Building, Lower Jakhu, Shimla, w.r.t. his communication No.DOACH/SML/08/2011/4227, dated 20.5.2011.
10. The NIC Officers posted in the High Court for uploading the above appointment order on Email id of the above candidate i.e. **Email id: vjaryal@gmail.com** and for updating the High Court Website accordingly.

(From Sl. No.1, 2, 5 to 7 and 10, High Court of H.P., Shimla).

  
**Additional Registrar (Estt)**